

1977-78

Assam . . .	Sibsagar.
Gujarat . . .	Cambay.
Madhya Pradesh	Bilaspur.
Nagaland . . .	Kohima.
Orissa . . .	Sambalpur, Berhampur, puri and Balasore.
West Bengal . . .	Haldia and Chandernagore.

#### Appointment of a Member of MRTF Commission

371. SHRI VIJAY KUMAR MALHOTRA: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether the vacancy in the Monopolies and Restrictive Trade Practices Commission has been filled so far;

(b) why has there been so much delaying appointing a member to the Commission under the M.R.T.P. Act; and

(c) what efforts have been made to ensure that only a person of high eminence, integrity, calibre and expertise is appointed a member?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) No, Sir.

(b) and (c). Under sub-section (2) of Section 5 of the Monopolies and Restrictive Trade Practices Act, a Member of the M.R.T.P. Commission is required to be a person of ability, integrity and standing who has adequate knowledge or experience of, or has shown capacity in dealing with, problems relating to economics, law, commerce, accountancy, industry, public affairs or administration. Further, as per Sub-Section (3) of Section 5 of the said Act, it has to be ensured that the person selected for the post of Member of the Commission does not and will not have any such financial or other interest as is likely to affect prejudicially his functioning as a Member. The selection of a suitable person satisfying

the above requirements is rather a time-consuming process and efforts to select such a person are in progress.

#### Coal Movement by Railway Wagons

372. SHRI AMARSINH V. RATHAWA:  
SHRI AHMED M. PATEL:

Will the Minister of RAILWAYS be pleased to state:

(a) whether most of the States are facing an acute shortage of coal in their States due to non-availability of railway wagons; and

(b) if so, the steps taken by Government to provide more wagons to solve the problem?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI (SHEO NARAIN): (a) There is shortage of certain types of coal in some states.

(b) In order to step up coal loading, all possible efforts are being made by the Railways including procurement of additional wagons, deployment of locomotives released from the summer specials and of new locomotives coming out of railway production units, organising closed circuit movements for bulk consumers and special monitoring of coal rake movements. Co-ordination has been strengthened with Coal India Limited and the Ministry of Energy (Department of Coal) and the pace of rationalisation of coal loading points expedited. It has been possible to bring about some improvement in coal movement in June and July as compared to May, 1978.

#### New Drug Policy

373. PROF. R. K. AMIN: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) details of new Drugs policy internal guidelines, if any vis-a-vis Permission letters/COB licences/ Registration Certificates, industrial licences for bulk drugs manufactured under Explanation II of I (D&R) Act